

( A )

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

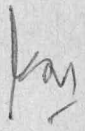
Mr. Ashok Mishra  
S.G.C.

O.A./T.A./R.A. No. 119 1993

Bishou charan Patra ..... Applicant ( s )

Versus

Union of Jodha & others ..... Respondent ( s )

Sr. No	Date	Order with Signature
1.10.3.93		<p>I have heard the learned counsel for both sides. Hearing is concluded. Judgment is dictated and pronounced in the open court vide separate sheets attached to the record in OA 8/93. Thus, the application is accordingly disposed of. No costs.</p> <p> Vice-Chairman</p>